

ITEM NO.1

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 11-12/2014 in Civil Appeal No(s). 7123-7124/2003

MUNINDRA SINGH & ANR.

Appellant(s)

VERSUS

M/S JASWANT SUGAR MILLS LTD. & ORS.

Respondent(s)

(for modification of court's order dated 30.06.2014 and office report)

Date : 08/09/2014 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
HON'BLE MR. JUSTICE PRAFULLA CHANDRA PANT

For Appellant(s) Mr. Anupam Lal Das, Adv.

Mr. A. Sharan, Sr. Adv.
Mr. Vivek Singh, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, Adv.
Mr. Naveen R. Nath, Adv.
Mr. R. D. Upadhyay, Adv.
Mr. Vinay Garg, Adv.

Mr. Ajay Bansal, Adv.
Mr. Kuldip Singh, Adv.
Mr. Gaurav Yadava, Adv.

Mr. Vishwajit Singh, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Utkarsh Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. Nos. 11-12/2014 are rejected.

(Rajni Mukhi)
Sr. P.A.

(Usha Sharma)
Court Master